

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. I.A. (PLAN) 13/2024

In

C.P. (IB)-4160(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: 5-Elements

VS

Kimaya Fashions Private Limited

Appearance

For RP : Adv. Aditya Mishra

For suspended director : Adv. Yaksh Garg

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. counsel for the suspended director submits that an appeal against the admission order dated 17.02.2023 is filed before the Hon'ble NCLAT which is coming up for hearing on 25.04.2024. At the request of the suspended director, list on **07.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)